

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2011
ANSWERED ON:23.07.2014
WORKING DAYS FOR CENTRAL GOVERNMENT EMPLOYEES
Muddahanumegowda Shri S.P.;Reddy Shri Ponguleti Srinivasa

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is considering any proposal to change the present five days working for the employees of the Central Government Ministries/Departments;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has consulted the Employees Union across the country in this regard;
- (d) if so, the details thereof and the reaction of these Employees Union thereto; and
- (e) whether there is any proposal to enhance Earned Leave and Casual Leave being granted to the employees and if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a): No, Madam.
- (b) to (d): Does not arise, Madam.
- (e): There is no such proposal under consideration of the Government.